

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-507

IB-507/ND/2021

New Int. Pet. 33/2022, IA/4540/2022, IA/3880/2021, IA/5943/2021,
IA/6027/2021

IN THE MATTER OF:

Axis Trustee Services Ltd.

....Applicant

Vs.

Nimitya Infotech Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC

Order delivered on 28.09.2022

CORAM:

**SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

Mr. Arun Kathpalia, Sr. Adv.,
Mr. Krishnendu Datta, Sr. Adv. with
Mr. Prateek Kumar, Ms. Vaishnavi,
Mr. Madhav Khosla, Ms. Apeksha
Dhanvijay, Ms. Diksha Gupta, Ms. Varsha,
Advs.

For the Respondent

Mr. P Nagesh, Sr. Adv. with Mr. Nakul
Mohra, Mr. Manoj Anjan Nayak, Mr. Zain A.
Khan, Mr. Aditya Chadha, Mr. Vinayak
Bhandari, Adv.

For the Intervenor

Mr. Ankur Goel, Mr. Saket Singh, Adv.

ORDER

Ld. Counsel for the Financial Creditor as well as Ld. Counsel for the Corporate Debtor are present. Arguments of the Ld. Counsel for the Financial Creditor are part heard. For continuation of the arguments, list the matter on **14.10.2022.**

-sd/-

**(RAHUL BHATNAGAR)
MEMBER (T)**

-sd/-

**(P.S.N. PRASAD)
MEMBER (J)**